

After the take over, adequate funds are being provided to step up the production at this unit.

Ancillary Industries Sub-Committee

1988. Shri S. R. Damani: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that ancillary industries sub-committee has submitted its first report on the work done so far; and

(b) if so, the details thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). It is presumed that the Honourable Member is referring to the Ancillary Industries Sub-Committee for Madhya Pradesh. The Sub-Committee has submitted its first report on the work done during first two meetings. Details of the work done are as follows:—

- (i) The Sub-Committee has compiled a list of requirements of the proposed Heavy Vehicles Project, Jabalpur, which can be farmed out to ancillary units;
- (ii) The Sub-Committee has prepared a list of items being purchased by the Gun Carriage Factory, Jabalpur and list of small scale units registered with them;
- (iii) The Sub-Committee has reviewed the progress made in respect of development of ancillary units by the Heavy Electricals (India) Limited, Bhopal and Hindustan Steel Plant, Bhilai;
- (iv) The Sub-Committee has reported that there is no scope for ancillaries to the public undertakings being run by the M.P. Industries corporation or the M.P. Laghu Udyog Nigam, but efforts are being made to explore the possibilities of

supplying the requirements of such organisations as M.P. State Electricity Board, Jabalpur etc.,

- (v) The Sub-Committee has prepared a list of items which Nepa Mills, Neapanagar are purchasing from outside.

दिल्ली में शक्ति नगर के पास रेलवे स्टेशन का निर्माण

1989. श्री कंचन लाल गुप्त : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को दिल्ली में शक्ति नगर के पास एक रेलवे स्टेशन बनाने के बारे में कोई अभ्यावेदन मिला है ; और

(ख) यदि हां, तो उस पर क्या कार्यवाही की गई है ?

रेलवे मंत्री (श्री बे० सु० गुलाब) :

(क) जी हां ।

(ख) इस प्रस्ताव की जांच की गयी थी लेकिन पर्याप्त प्रौद्योगिक्य न होने के कारण इसे स्वीकार नहीं किया जा सका ।

Integral Coach Factory

1990. Shri E. K. Nayanar:

Shri Umanath:

Shri P. Gopalan:

Will the Minister of Railways be pleased to state:

(a) whether the Integral Coach Factory, Perambur incurred some expenditure on a new type of flooring material for coaches which was found to be defective;

(b) if so, the amount spent during the last three years; and

(c) whether any foreign exchange was involved, and if so how much?

The Minister of Railways (Shri C. M. Ponnappa): (a) The Integral Coach Factory used a new indigenous flooring material in lieu of the imported materials viz. cork and ferrobestos

used previously, in the electrical sub-urban stock ordered on them. Under actual service conditions this material in its original form did not prove entirely satisfactory.

(b) Rs. 1.67 lakhs.

(c) No. In fact, the development of satisfactory indigenous substitutes was what prompted the use of this material.

**Trade Union Leaders of H.E.L.
Bhopal**

1991. Shri S. M. Banerjee:
Shri Madhu Limaye:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether certain employees of H.E.L., Bhopal who were Trade Union leaders and had been discharged in 1964 have since been reinstated; and

(b) if not, the reasons therefor?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). Some of the employees who were sent to jail or went underground, ceased to be employees, as per the Standing Orders of the Company. As a special case, the Management of the Company agreed to take back, subject to usual scrutiny, those ex-employees who furnished a written letter of apology/regret to the management and gave an assurance of good conduct and behaviour. Such of these ex-employees are being taken back in departments where vacancies are available.

**Agreement with Japan for Supply of
Manganese**

1992. Shri Madhu Limaye:
Shri George Fernandes:

Will the Minister of Commerce be pleased to state:

(a) whether an agreement has recently been signed between the Minerals and Metals Trading Corporation and Fuji Iron and Steel Company of

Japan for the supply of manganese; and

(b) if so, the total quantity and the value involved?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). Yes, Sir. A delegation of the Minerals and Metals Trading Corporations which visited Japan in March/April, 1987, entered into an agreement with the Steel Mills of Japan for sale of 2.45 lakh tonnes of ferruginous manganese ore, valued at approximately 1 million.

Production of UREA and LECO

1993. Shri V. Krishnamoorthi: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether Government are aware of the fact that production of 'Urea' and 'Leco' has been affected for want of lignite at Neyveli complex; and

(b) if so, the steps taken to remove the difficulties?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). The shortfall in 'Urea' and 'Leco' production in the Neyveli complex has not been entirely or even largely due to want of lignite.

The Fertilizer Plant commenced operation in March, 1966 and teething troubles, such as, leakage in valves, flash back in motors and corrosion of metal, which resulted in rapid wearing out of critical parts, have largely affected the production of Urea. The Lignite Corporation are in constant touch with suppliers and experts to overcome these teething troubles. They have also ordered for spares to replace the worn out parts.

As regards 'Leco', this being a new type of domestic fuel, its production is restricted to the demand in the market, which is mainly responsible for a shortfall. The Corporation have already embarked on vigorous sales promotion activities to build up a good market for this fuel.